

F.No. 01(03)/Register/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.09.2021

ORDER NO. 129 of 2021

Hon'ble President is pleased to order the sitting commencing from **04.10.2021** to **31.12.2021** for **CESTAT, Chennai** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 04.10.2021 to 15.10.2021 and from 25.10.2021 to 31.12.2021	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial)	Single Member Matters
From 18.10.2021 to 22.10.2021	Mr. Ramesh Nair, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 01.11.2021 to 31.12.2021	Mr. P. Dinesha, Hon'ble Member (Judicial)	Single Member Matters

Note:

1. If one of the Members sitting in the SM Bench is on leave/tour the other SM Bench will hear both the lists.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chennai/Ahmedabad/Mumbai/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar